

SHRI AKBAR ALI KHAN: Has the Government taken into consideration the fact that the United Nations have declared 1973 as the Tourism Year? In view of that what further arrangements are being made?

SHRI MANUBHAI SHAH: Because Mr. Oberoi is interested in tourism, the hon. Member thought **that** he had the question on tourism. He has not asked on tourism.

THE DEPUTY CHAIRMAN: Next question.

*482. [The questioner (Shri Banka Behary Das) was absent. For answer, vide col. 3454 infra.]

DIRECT TRAIN FROM DELHI TO NANGAI AND BACK

*483. SHRI R. P. KHAITAN: Will the Minister of "RAILWAYS be pleased to state:

(a) the progress so far made in respect of the proposal to run a direct train from Delhi to Nangai Dam and back; and

(b) whether recently a representation from the public has been received by the Railways for early implementation of the proposal in view of heavy traffic on the route?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b) In response to public representations, including those received recently, the question of introduction of a direct train between Delhi/New Delhi and Nangai Dam has been examined several times in the recent past. The proposal has neither been found justified, having regard to the present level of through traffic; nor is it operationally feasible for want of spare line capacity on Delhi—Ambala section and terminal facilities at Delhi/New Delhi at present.

SHRI P. K. KUMARAN: May I know, Madam, whether the question

of introducing a direct train between Delhi and Hyderabad has also been examined?

DR. RAM SUBHAG SINGH: Of course the demand is being repeatedly made and we have extended some facilities, and added more coaches on that line, but at the moment it is not possible to run a direct train.

THE DEPUTY CHAIRMAN: Next question.

WORKING OF CEMENT DECONTROL

♦484. SHRI SITARAM JAIPURIA: SARDAR RAM SINGH: t

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under Government's consideration to study the working of the cement decontrol; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI BIBUDHENDRA MISRA): (a) and (b) Cement was decontrolled with effect from 1-1-66 for a period of one year subject to a review at the end of the period. The working of cement decontrol so far is at present under review and a meeting with representatives of Cement Manufacturer's Association and Cement Allocation & Coordination Organisation of the cement industry was also held on 15-11-66 for the purpose. The matter is still under consideration.

SARDAR RAM SINGH: Is the Government aware that cement is not available to the public after its decontrol, that because of shortage of cement, cement is not available in the market?

tThe question was actually asked' on the floor of the House by Sardar Ram Singh.

SHRI BIBUDHENDRA MISRA: There was some short supply in the third quarter due to various reasons, hut there is no short supply now.

SHRI M. M. DHARIA: Is the hon. Minister aware that an assurance was given by the hon. Minister to this House that, in order to have fair distribution, advisory committees consisting even of Members of Parliament would be appointed throughout the country?, May we know what happened to that proposal? Though nearly one year has passed, nothing has come out, and there is a lot of dissatisfaction among the people because they are not getting the cement, and, besides, it is too costly. What has happened to those advisory committees?

SHRI D. SANJIVAYYA: I think this question was answered earlier also. The question relating to the appointment of a committee consisting of Members of both the Houses was raised in this House, and later on it was discussed in the other House also, and ultimately it was decided that it was enough if we had a review at every meeting of the Informal Consultative Committee. Therefore, we had several occasions to review the position.

SHRI G. MURAHARI: I would like to know from the Government whether in view of the fact that, after decontrol of cement, the price of cement had gone up contrary to the assurance by the industry, and whether in view of the fact that cement is not freely and properly available to the people and there is a lot of blackmarketing in cement going on even today, the Government would think it proper to review the whole position with regard to that decontrol because, in the initial stage, the decontrol was meant only for a year.

SHRI BIBUDHENDRA MISRA: As I have said, this is effective up to December this year. We have had a meeting, as I have said. It is under consideration, it is under review.

شری عبدالغنی : کیا وزیر صاحب
فرمائیں گے کہ اس وقت جو سہمت
کی تقسیم کا دستور ہے قی کنٹرول
ہونے کے بعد وہ یہ ہے کہ لوگ
فارمس بھر کر ڈپلرس کو دے دیتے
ہیں اور وہ فارمس دی - ایم یا
ایم - قی - ایم منظور کرتے ہیں ہر
شہر میں جہاں جہاں بلڈنگیں بن
رہی ہیں وہاں ہزاروں لوگوں کی
درخواستیں موجود ہیں اور قبل
پرائس پر بھی انہیں سہمت نہیں
مل رہا ہے - اگر ایسا ہے تو کیا
گورنمنٹ اس بات پر وچار کریں گی
کہ کوئی ڈیفینٹ آرڈر ایسا کرے -
جس سے ایمس - قی - ایم یا - قی - ایم
جن کو آپ مقرر کرنا چاہیں وہ
سلسلہ وار اپنے دفتر میں باقاعدہ
درخواستیں لیں اور پھر کیو میں کھڑے
ہو کر جس کی باری آئے اس کو
سہمت ملے -

†[श्री अब्दुल गनी: क्या वजीर साहब
फरमाएंगे कि इस वक्त जो सीमेंट की तकसीम
का دستور है डीकन्ट्रोल होने के बाद वह
यह है कि लोग फार्म्स भर कर डीलर्स को
देते हैं और वह फार्म्स डी० एम० या
एस० डी० एम० मंजूर करते हैं ? हर
शहर में जहां जहां बिल्डिंगें बन रही हैं वहां
हजारों लोगों की दरखवास्ते मौजूद हैं और
डबल प्राइस पर भी उन्हें सीमेंट नहीं मिल
रहा है। अगर ऐसा है तो क्या गवर्नमेंट इस
बात पर विचार करेगी कि कोई डेफिनिट
आर्डर ऐसा करे जिससे एस० डी० एम०

या डी० एम० जिन को आप मुकर्रर करना चाहें, वे सिलसिलेवार अपने दफ्तर में बाकायदा दरखास्तें लें और फिर क्यू में खड़े होकर जिसकी बारी आए उसको सीमेंट मिले ?]

SHRI BIBUDHENDRA MISRA: Madam, the Cement Allocation and Coordination Organisation has appointed special officers in many places, where the small consumers' applications are immediately attended to, and apart from that, district advisory committees have been formed in certain important consumer centres in consultation with the State Governments. Some State Governments are of the view that instead of a separate advisory committee being formed, it would be enough if the representative of the C. A. & C. O. worked in close cooperation with their Food Departments. And so far as the villages are concerned, the recommendations of the Block Development officer, or the Panchayat Samiti will do, it is said. So all that is being worked out.

श्री नरेंद्र साहू : दीकھئے -
میں ماسٹر صاحب سے ایک سوال
پوچھنا چاہتا ہوں - میں گھر بنانے
والوں میں سے ہوں چمڈی گڑھ
میں - جب سے قی کنٹرول ہوا ہے
چمڈی دقتیں پیش آ رہی ہیں وہ
آپ کی میٹنگس سے حل نہیں ہو
سکتیں - آپ میٹنگس کرتے جا رہے
ہیں ادھر ہارڈ شپ بڑھتی جا رہی
ہیں - پرائسز زیادہ ہو رہی ہیں -
ایک آدمی خرید لیتا ہے اس کو
بلاک میں بیچتا ہے اور دوسرا آدمی
بھاگ بھاگ پھرتا ہے پہلے ایک طریقہ تھا
کہ ہفتہ میں کسی کو 10 بوری ملتی

تھیں یا 20 بوری ملتی تھیں اس کے
بعد پرائسز بہت اوپر ہوئیں جس
سے سب کو بڑی ہارڈ شپ ہو رہی ہے -
کیا آپ اس کے لئے جاد ہی کوئی
طریقہ نکال رہے ہیں یا نہیں ؟

†[श्री नरेंद्र सिंह द्वार: देखिये मैं मिनिस्टर
साहब से एक सवाल पूछना चाहता हूँ।
मैं घर बनाने वालों में से हूँ चंडीगढ़ में।
जब से डीकंट्रोल हुआ है जितनी दिक्कतें
पेश आ रही हैं वह आपकी मीटिंग्स से हल
नहीं हो सकतीं। आप मीटिंग्स करते
जा रहे हैं उधर हार्डशिप बढ़ती जा रही
है। प्राइसेस ज्यादा हो रही हैं। एक
आदमी खरीद लेता है उसको ब्लैक में
बेचता है और दूसरा आदमी भागा भागा
फिरता है। पहले एक तरीका था कि
हफ्ते में किसी को 10 बोरी मिलती थीं या
20 बोरी मिलती थीं। उसके बाद
प्राइसेस बहुत ऊपर हुईं जिससे सबको बड़ी
हार्डशिप हो रही है। क्या आप उसके लिए
जल्द ही कोई तरीका निकाल रहे हैं या नहीं?]

The DEPUTY CHAIRMAN: Who is going to give the reply?

SHRI D. SANJIVAYYA: The complaint is that cement is in short supply. The second complaint is that prices are higher than those fixed. Madam, complaints have come to us and we have dealt with them. In fact the Cement Coordination and Allocating Organisation has cancelled several licences of their dealers and stockists and some have been warned. In a vast country like ours some hundred complaints is not a big thing. In fact the persons concerned have been dealt with very severely.

THE DEPUTY CHAIRMAN: Next question.

SHRI ARJUN ARORA: Madam, this is a very important question.

SHRI C. D. PANDE: Has the . . . }

THE DEPUTY CHAIRMAN: How can we go on like this? We are not going to get any more information than has been already given.

SHRI C. D. PANDE: Have the Government made any assessment whether there is more corruption or black marketing in cement in the private sector or in the public sector? What is the proportion of cement passing into the black market from the 50 per cent. given to the public sector, for example to the Defence Department and the P.W.D. and what is the proportion of blackmarketing that is being done by the other distributors?

THE DEPUTY CHAIRMAN: Do you keep track of black marketing?

SHRI D. SANJIVAYYA: I do not know what is meant by black-marketing here.

SHRI ARJUN ARORA: May I know if the Government is aware of the fact that when decontrol of cement was announced by Government, the expectation was that the industry will take steps to expand itself and increase the production of cement? May I know if during the last eleven months the industry has taken any step to expand its capacity and increase production?

SHRI D. SANJIVAYYA: Yes. At the time it was decontrolled the installed capacity was 10 million tonnes and it is now 13 million tonnes.

पंखों का उत्पादन

*485. श्री रामकुमार भुवालका : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 4 मई, 1966 के 'हिन्दुस्तान टाइम्स' में "सरकारी

फैक्टरी में चार वर्ष में सात पंखों का उत्पादन" शीर्षक के अन्तर्गत छपे समाचार की ओर दिलाया गया है; और

(ख) यदि हां, तो क्या सरकार ने इस बारे में कोई जांच की है और यदि की है तो उसका ब्यौरा क्या है ?

t [PRODUCTION OF FANS

*485. SHRI R. K. BHUWALKA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the attention of Government has been drawn to the news-item published in the "Hindustan Times" dated the 4th May, 1966 under the heading "Production of seven fans in four years in a Government factory"; and

(b) if so, whether Government have made any enquiry in this regard, and if so, the details thereof?]

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI BIBUDHENDRA MISRA): i.a) and (b) The information is being collected from the State Government and will be laid on the Table of the House.

‡[उद्योग मंत्रालय में राज्य मंत्री (श्री बिबुधेन्द्र मिश्र) : (क) और (ख) राज्य सरकार से जानकारी इकट्ठी की जा रही है और वह सदन की मेज पर रख दी जायेगी।]

श्री रामकुमार भुवालका : क्या मैं जान सकूंगा कि यह कब तक, कितने रोज में, हाउस की टेबल पर रखा जायेगा ?

SHRI BIBUDHENDRA MISRA: As soon as we get it from the State Government.

THE DEPUTY CHAIRMAN: What do you mean by "as soon as"? Will it be before this session ends?